

The Minister of Industry (Shri Manubhai Shah): (a) to (c). The German Democratic Republic have offered to collaborate in the setting up of a new machine tool factory in the public sector. A draft agreement has been drawn up setting out the terms of collaboration. The agreement is proposed to be signed in East Germany after an Indian delegation visits the Leipzig Fair, where the products and working of the GDR machine tool industry will be seen by the delegation. The copies of the agreement will be placed in the Library of the Parliament after the same has been signed. The delegation will also select the class of equipment to be taken for production in the new Indian factory with GDR collaboration.

जापान में भारतीय दूतावास भवन

१२६०. श्री रा० च० शर्मा : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) टोकियो में भारतीय दूतावास भवन के निर्माण के लिये कितनी राशि मंजूर की गई है; और

(ख) निर्माण में विलम्ब के क्या कारण हैं जबकि भूमि अर्जित किये कई वर्ष हो गये हैं ?

प्रधान मंत्री तथा बंदेशि-कार्य मंत्री (श्री जवाहरलाल नेहरू) : (क) ११,४७,१५८ रुपये ।

(ख) जमीन तो १९५६ में ले ली गई थी लेकिन निर्माण-कार्य इसलिए जल्दी शुरू नहीं किया जा सका कि लागत ज्यादा बैठती थी और विदेशी मुद्रा की कठिनाइयां थी ।

Sale Certificates to Auction Purchasers

1296. Shri Shiva Datt Upadhyaya: Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) the progress made in the matter of issuing sale certificates to auction

purchasers of Government built property in Prem Nagar, Dehra Dun, which has been delayed on account of absence of plan for the colony; and

(b) the date by which all sale certificates are to be issued?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) and (b). A plan of the colony is already available. However, line-plans of Government-built properties in that colony were under print. These have been printed in respect of certain sectors. For others, these are expected shortly. It is hoped, that thereafter the sale certificates will be issued soon.

Indian Foreign Service (B)

1297. { Shri Jagdish Awasthi:
Shri Arjun Singh
Bhadauria:

Will the Prime Minister be pleased to state:

(a) the sanctioned strength of Grades II and III separately in the General Cadre of the I.F.S. (B), including Leave Reserve Posts;

(b) the number of Grades II and III officers of the I.F.S. (B) separately working against them;

(c) the number of Grades II and III Officers belonging to C.S.S. and other than non-I.F.S. (B) separately working against the sanctioned posts at (a) above;

(d) the number of Grades II and III officers of the I.F.S. (B) on deputation to ex-Cadre posts, giving full details thereof; and

(e) how many posts out of the sanctioned strength mentioned at part (a) above are still unfilled and what are the reasons thereof?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) to (e). A statement is laid on the Table. [See Appendix II, annexure No. 50].